

12.20½ hrs.

COMMITTEE ON PRIVATE
MEMBERS' BILLS AND
RESOLUTIONS

Sixty-ninth Report

SHRI G. LAKSHMANAN
(Madras North) : I beg to present
the Sixty-ninth Report (Hindi and Eng-
lish versions) of the Committee on
Private Members' Bills and Resolu-
tions.

— — —

12.21 hrs.

COMMITTEE ON THE WELFARE OF
SCHEDULED CASTES AND
SCHEDULED TRIBES

Action Taken Reports

SHRI A.C. DAS (Jaipur) : I beg
to present the following Action Taken
Reports (Hindi and English versions) of
the Committee on the Welfare of Sched-
uled Castes and Scheduled Tribes :

- (1) Forty-third Report on Action
Taken by Government on the
recommendations contained
in Thirty-ninth Report of the
Committee on the Ministry of
Education and Culture
(Department of Education)—
Educational facilities for
Scheduled Castes and Sched-
uled Tribes in (i) Indian
Institutes of Technology ; and
(ii) Central Universities.
- (2) Forty-fifth Report on Action
Taken by Government on the
recommendations contained
in Thirty-seventh Report of
the Committee on the Minis-
try of Finance (Department
of Economic Affairs) (Bank-
ing Division)—Reservation
for, and employment of,
Scheduled Castes and Sched-
uled Tribes in the Syndicate
Bank and credit facilities
provided by the Bank for
Scheduled Castes and
Scheduled Tribes.

— — —

12.21½ hrs.

COMPTROLLER AND AUDITOR-
GENERAL'S (DUTIES, POWERS
AND CONDITIONS OF
SERVICE AMENDMENT
BILL

THE MINISTER OF STATE IN
THE MINISTRY OF FINANCE (SHRI
S.M. KRISHNA) : I beg to move for
leave to introduce a Bill further to
amend the Comptroller and Auditor-
General's (Duties, Powers and Condi-
tions of Service) Act, 1971.

MR. SPEAKER ; The question
is :

“That leave be granted to intro-
duce a Bill further to amend the
Comptroller and Auditor-General's
(Duties, Powers and Conditions of
Service) Act, 1971.”

The motion was adopted

SHRI S.M. KRISHNA : I intro-
duce the Bill.

SHRI SATISH AGARWAL
(Jaipur) : Will this be taken up on
Saturday ?

THE MINISTER OF PARLIA-
MENTARY AFFAIRS, SPORTS AND
WORKS AND HOUSING (SHRI BUTA
SINGH) : I suggest that we skip the
lunch hour so that some more members
can speak.

MR. SPEAKER : Is it the plea-
sure of the House that we dispense
with the lunch recess to-day ?

SEVERAL HON. MEMBERS :
Yes, yes.

(Interruptions)

SHRI SATYASADHAN CHAKRA-
BORTY (Calcutta South) : What is
this, Sir ?

MR. SPEAKER : This is to make
you more smart..... You will become
thinner and look more smart.

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